

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 16<sup>th</sup> March, 2016

**HC.XXX VII-39/2014/ 1329 /R. Cell.** In continuation with the earlier Notification no. HC.XXXVII-39/2014/965/R.Cell. dated 16.09.2015, the Gauhati High Court has been pleased to notify that Shri Shah Syed Ahadur Rahman, Additional Chief Judicial Magistrate, Karimganj, who has already been promoted to Grade-II of the Assam Judicial Service, will be deemed to have been promoted to Grade-II of the Assam Judicial Service w.e.f. 14.06.2012, at par with his juniors promoted vide Notification no. HC.VII-10/2012/4994/A. dated 14.06.2012.

Other conditions would remain the same as mentioned in Notification no. HC.XXXVII-39/2014/965/R.Cell. dated 16.09.2015

By Order,

Sd/-

(M.A. Ali)

Registrar (Vigilance)

-Cum-

In Charge, Recruitment Cell

Memo NO.HC.XXX VII-39/2014/ 1329 A/R. Cell.

Dated 16.03.2016


Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati-29
3. District & Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati, Dispur, Guwahati
5. The Principal Judge, Family Court, NO.1 & 2 Kamrup, Guwahati/Cachar, Silchar.
6. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court No. 1, 2 & 3, Assam, Chandmari, Guwahati.
14. Registrar cum Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, for favour of information of his Lordship.
15. The Chief Judicial Magistrate, \_\_\_\_\_
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

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17. Shri Shah Syed Ahadur Rahman, Additional Chief Judicial Magistrate, Karimganj.
18. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
20. Administrative Officer (J), \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website under the General Notices-Promotions and Transfer titled "**Notification regarding date of retrospective promotion of Shri Shah Syed Ahadur Rahman, Additional Chief Judicial Magistrate, Karimganj.**"
22. The C.A. to Registrar General/Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/Registrar (Establishment), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam, Govt. Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.

  
Registrar (Vigilance)

-Cum-

In Charge, Recruitment Cell